

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.250
TO BE ANSWERED ON 17.11.2016**

FINANCIAL ASSISTANCE TO KERALA

250. SHRI P.K. BIJU:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is giving financial assistance to the Government of Kerala for improving or augmenting the energy needs of the State, if so, the details thereof; and
- (b) the schemes under which Government has given or proposes to give financial assistance or other assistance to the State Government?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Yes, Madam. Government of India (GoI) is providing financial assistance to Kerala for improving or augmenting the energy needs of the State. The projects sanctioned under the various schemes are as under:

- (i) Under Integrated Power Development Scheme (IPDS) including Restructured Accelerated Power Development & Reforms Programme (RAPDRP) subsumed, Projects worth Rs. 1976.28 crore has been sanctioned to the Utilities in the State of Kerala and an amount of Rs. 327.40 crore have been released so far.
- (ii) Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), GoI has approved 14 projects with the project cost of Rs. 485.35 crore for Kerala in August, 2015 for various rural electrification works.
- (iii) Under Power System Development Fund (PSDF), GoI has sanctioned an amount of Rs.97.90 crore for Kerala for Renovation and Upgradation of protection system of substations.
